

(For judgment)

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

CIVIL APPEAL NO.9132 OF 2003

Commissioner of Public Instructions & Ors.
Appellant (s)

App

VERSUS

K.R. Vishwanath
Respondent (s)

Res

(HEARD BY HON'BLE ARIJIT PASAYAT AND H.K. SEMA,JJ.)

Date : 30/08/2005 This Petition was called on for judgment today.

For Appellant (s)

Mr. Sanjay R. Hegde,Adv.

For Respondent(s)

Mr. D.P. Chaturvedi,Adv.

Mr. S.N. Bhat,Adv.

ing in Court No.8

Hon'ble Mr. Justice Arijit Pasayat sitt

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pronounced Judgment of the Bench comprising His Lordship and H

Mr. Justice H.K. Sema.

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The appeal is allowed without any order as to cos

signed judgment.

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urt Master

Court Master

Co

Signed Reportable judgment is placed on the file.